

If the pollution of water is removed, the living beings will start growing. It will result in the growth of fish and the Tortoise. However, the Nature has her own in built arrangements. Where there is pollution, it is cleaned by Tortoise and fish. However, we think that it is essential to check this pollution. If dead bodies can be cremated in the electric crematorium then this should be done. This is what we think. The Hon. Member has referred to the acid rains also, when the sulphur oxide go upwards and there is reaction in the atmosphere then it is converted into the form of acid and falls down. This does not occur in our country but takes place only in the countries, having cold climate. We need not worry about it and as such there is no need to do something particular about it. I think I have replied to all the questions of the Hon. Member.

BUSINESS ADVISORY COMMITTEE

[English]

Eleventh Report

MR. DEPUTY SPEAKER : Now, we will take up item No. 13.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : I beg to move :

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 13th August, 1985."

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 13th August, 1985."

The motion was adopted

MATTERS UNDER RULE 377

[English]

MR. DEPUTY SPEAKER : Shri Janak Raj Gupta—not here.

Shri Vishnu Modi...not here.

(i) Need to declare seven state roads in Madhya Pradesh as National Highways

KUMARI PUSHPA DEVI (Raigarh) : Sir, Madhya Pradesh is lagging far behind in the field of road communication. There are eight National Highways in M.P., whose total length is 2,676 kms. The average length of National Highway in India is 0.92 km. per 100 sq.km. whereas it is only 0.60 km. in M. P. No new National Highway has been added in this State over the last two decades whereas the length of National Highway in other States have increased by 6 to 83 per cent.

It is regrettable that due attention has not been paid for the addition of new National Highway in M. P. Due to the central location of the State of M. P. in the map of India, the traffic from North to South or East to West has to pass through this State. Therefore, the role of High-way assumes greater importance.

The National Transport Policy Committee had recommended to the Government of India to declare seven State roads, namely, (1) Gwalior, Jhansi, Nowgang, Rewa; (2) Nagpur, Ambikapur; (3) Jabalpur, Shahdol, Ambikapur, Gunala; (4) Raipur, Ambikapur, Varanasi; (5) Bhopal, Indore, Jhabua, Ahmedabad; (6) Jagdalpur, Rajamundry; and (7) Nizamabad, Jagdalpur as National Highways. But it is unfortunate that no step has been taken in regard to the recommendations of the National Transport Policy Committee.

Madhya Pradesh is a backward State and predominantly inhabited by tribals. Therefore, I request that the above mentioned seven state Roads should be declared as National Highways by the Central Government, with out any further delay.

[Translation]

(ii) Need to differentiate the colours of Dye Ammonium Phosphate and Super Phosphate Crystals

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Mr. Deputy Speaker, Sir, I want to raise a matter of urgent public importance under rule 377, India is predominantly an agricultural country and even now about 80 per cent of the total popula-